

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1489

ANSWERED ON:22.03.2012

SCHOLARSHIP TO MINORITY STUDENTS

Biju Shri P. K.;De Dr. Ratna;Vishwanath Shri Adagur H

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the details of pre-matric scholarship, post-matric scholarships and merit-cum-means based scholarship schemes implemented for the students of minorities in the country including Karnataka during the last three years and the current year, category-wise, year-wise and State-wise;
- (b) the amount allocated for the above scholarship, category-wise and released during the said period, year-wise and State-wise;
- (c) the number of students benefited during the said period, year-wise and State-wise;
- (d) the amount of scholarship sanctioned to each student for the higher studies;
- (e) whether the merit-cum-means scholarship is meant for only technical and professional courses only; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a)to (c): The details in respect of pre-matric, post-matric and merit-cum-means based scholarship schemes implemented during the last three years and the current year across the country including the State of Karnataka and funds released year-wise, number of students benefited under the schemes are enclosed in the annexure I to III. There is no category-wise allocation under these Scholarship scheme.

(d) Data relating to the amount sanctioned to each student for higher studies is not maintained in the Ministry. Consolidated figures of amount sanctioned to students of States/ Union Territories are enclosed in the annexure IV and VI.

(e) Yes, Madam.

(f) Details are at Annexure-VII.